- (c) whether it is a fact that some Pakistanis took training of spying through Chinese experts;
 - (d) if so, the details thereof; and
- (e) the action Government proposes to take against such activities?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b). One Pak national who was loitering in suspicious circumstances, was arrested on the night of 11th/12th November, 1967 at Dhubri Railway Station. An Indian national was also arrested in this connection. The case is still under investigation. A case under the Arms Act has also been started against the Pak national for the possession of an unlicensed revolver.

- (c) The Government have no information.
 - (d) and (e). Do not arise.

RELEASE OF DOCUMENTS ON TRANSFER OF POWER BY THE BRITISH

5014. SHRI HUKAM CHAND KACH-WAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware of a remark in the book, "The Last Days of British Raj" by Leonard Mosley that "official documents dealing with the transfer to power in India will not be officially released until 1999"; and
- (b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Sir.

(b) Presumably the reference is to the official documents of the British Government about which the Government of India have no information.

REORGANISATION OF ASSAM

5015. SHRI MADHU LIMAYE:
DR. RANEN SEN:
SHRI HARDAYAL DEVGUN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken a

final decision in regard to the re-organisation of the State of Assam;

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- (b) if so, the details thereof; and
- (c) when the plan will be implemented?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) No, Sir.

- (b) Does not arise.
- (c) Government are examining the matter further with a view to evolving a basis for reorganisation of Assam acceptable to all sections of the people. In view of this it is not possible at this stage to indicate the time when any plan or scheme for reorganisation of Assam could be implemen-

PAKISTANI INTRUSION IN GOALPARA DISTRICT

5016. SHRI MAYAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that 12 Pakistani nationals trespassed into Satharithari village in Goalpara near Assam-East Pakistan border;
- (b) if so, whether it is a fact that Pakistani nationals were fishing at a pond forcibly and illegally;
- (c) whether it is also a fact that on the 18th November, 1967, a mail runner was kidnapped by Pakistani forces; and
- (d) the steps taken by Government to check activities of Pakistanis on the Assam-East Pakistan border?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) and (b). Yes, Sir. On 19-11-67 about 10/12 Pakistani nationals trespassed into an Indian village under P. S. Mankachar, District Goalpara, and started fishing in a pond. Civil police intervened and when Pakistanis offered defiance fired two shots. The intruders thereupon retreated to Pakistan.

- (c) No. Sir.
- (d) Vigilance is being maintained and border patrolling has been intensified.

PROTEST BY WORLD FEDERATION OF TRADE
UNIONS

5017. SHRI YASHPAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state: